## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	241/ 242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
	LAKSHMI MENON For C.K Nandokur	7	Lakshini	
	Law Chambers			
	491 988 007341	2		

2. ROOPAVATHY. M.H. Patitionel KAS 9483208[72

## ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 4, 10 & 12 is present. Again she requested time for filing objections. List it finally on 08/01 /2018.

Member (T)

Member (J)